

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 130 of 1999.

Wednesday this the 31st day of March, 1999.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. B.N. BAHADUR, ADMINISTRATIVE MEMBER

P.G., Baiju, TC-2/1518,
Goureesapattom,
Pattom Palace P.O.,
Trivandrum-695 004. .. Applicant
(By Advocate Shri Sasidharan Chempazhanthiyil)
Vs.

1. The Director,
Doordarshan Kendra,
Trivandrum.
2. The Director General,
(Broadcasting Corporation of
India), Doordarshan Kendra,
New Delhi.
3. Union Government of India,
represented by its Secretary,
Ministry of Information and
Broadcasting, Shastri Bhavan,
New Delhi-110 001. .. Respondents

(By Advocate Shri Govindh K. Bharathan, SCGSC).

The application having been heard on 31st March, 1999,

the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant seeks permission
to withdraw the Original Application with liberty to challenge
the appointment made to the post of Make up Assistant.
Liberty is granted and the application is dismissed as
withdrawn. No costs.

Dated this the 31st day of March, 1999.

B.N. Bahadur

B.N. BAHADUR
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN